



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,17th June 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 1

[DIVISION BENCH

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH

ONLINE COURT PROCEEDING SERVICES

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	PIL/35/2021 B/O	GOPAL DAS Versus THE GAUHATI UNIVERSITY AND 5 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS N GAUTAM	SC, G U
2	WP(C)/3044/2021 B/O	7 SENSE INFRASTRUCTURE PVT LTD Versus STATE BANK OF INDIA AND 6 ORS	MR. M DUTTA MR J MAHANTA	
3	WP(C)/3045/2021 B/O	GILLAPUKRI TEA COMPANY LIMITED Versus THE STATE OF ASSAM AND 8 ORS	MR. B. DUTTA MR. S DEKA MS. J BORO	SC, A.T.P.P.F AND P.F SCHEME GA, ASSAM ASSTT.S.G.I.
4	WP(C)/3047/2021 B/O	ANNAPURNA DEKA Versus UCO BANK	MD S HOQUE MR. M DEKA	SC. UCO BANK
ADMISSION				
5	WA/116/2021 CAVT. NO.02592/021, FIXED	OIL AND NATURAL GAS CORPORATION LTD. AND ANR Versus PRABAL SHARMA AND 3 ORS.	MR K CHOUDHURY MR. K M MAHANTA MR. P DAS MR S DIFUSA MR N RAY	MR P BHARADWAJ MR. M K CHOUDHURY FOR CAVEATOR
	WITH I.A.(Civil)/881/2021 in WA/116/2021	OIL AND NATURAL GAS CORPORATION LTD. AND ANR Versus PRABAL SHARMA AND 3 ORS.	MR K CHOUDHURY MR. K M MAHANTA MR. P DAS MR S DIFUSA MR N RAY	MR P BHARADWAJ MR. M K CHOUDHURY FOR CAVEATOR
6	WA/117/2021 CAVT. NO. 02612/021,	OIL AND NATURAL GAS CORPORATION LTD. AND ANR. Versus MRIGANKA SHARMA AND 7 ORS.	MR K CHOUDHURY MR. K M MAHANTA MR. P DAS MR S DIFUSA MR N RAY	MR P BHARADWAJ MR. M K CHOUDHURY FOR CAVEATOR
	WITH I.A.(Civil)/884/2021 in WA/117/2021	OIL AND NATURAL GAS CORPORATION LTD. AND ANR. Versus MRIGANKA SHARMA AND 7 ORS.	MR K CHOUDHURY MR. K M MAHANTA MR. P DAS MR S DIFUSA MR N RAY	MR P BHARADWAJ MR. M K CHOUDHURY FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 17/06/2021

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|----|---------------------|------------|----|------------|
| 1) | MR. L SHARMA | 25-05-2021 | To | 25-06-2021 |
| 2) | MR. R K D CHOUDHURY | 09-06-2021 | To | 20-06-2021 |



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH

ONLINE COURT PROCEEDING SERVICES

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1103/2021 FIXED	TUN TUN CHANGMAI ALIAS TUL TUL CHANGMAI Versus THE STATE OF ASSAM AND ANR	MS. M SARMAH MR. P GOHAIN MS. K BARUAH	PP, ASSAM
MOTION				
2	WP(C)/2988/2021 FIXED	AROFA AND 4 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MS. D GHOSH MR SAURADEEP DEY MS H BETALA	GA, ASSAM ASSTT.S.G.I.
ADMISSION				
3	WP(C)/2980/2021 FIXED	ANSHUMAN BHATTACHARJEE Versus THE STATE OF ASSAM AND 2 ORS.	MR D K MEDHI MR. M BISWAS	GA, ASSAM
ORDERS				
4	WP(C)/895/2021 B/O	SHIFA PHARMACIST INSTITUTE AND ANR Versus THE UNION OF INDIA AND ANR	MR. S ROY MR. M H LASKAR MR M HOSSAIN	ASSTT.S.G.I.
5	WP(C)/2736/2021 B/O	KISHOR KUMAR Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR D KALITA B B HUSSAIN	SC, SEC. EDU. SC, K A A C

LEAVE NOTE OF ADVOCATES FOR 17/06/2021

1)	MR. L SHARMA	25-05-2021	To	25-06-2021
2)	MR. R K D CHOUDHURY	09-06-2021	To	20-06-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 14

[CRIMINAL SINGLE BENCH]

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH

ONLINE COURT PROCEEDING SERVICES

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./998/2021	MD. NAZIMUDDIN AHMED Versus THE STATE OF ASSAM	MR A K AZAD MS S DEVI	PP, ASSAM
2	Bail Appln./1239/2021 B/O	USMAN ALI @ OSMAN ALI Versus THE STATE OF ASSAM	MR. S A AHMED MR. M ALI MR F A AHMED	PP, ASSAM
3	Bail Appln./1247/2021	BIPUL HUSSEN Versus THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
4	Bail Appln./1263/2021 B/O	MUBARAK HUSSAIN @ BABUL Versus THE STATE OF ASSAM	MR. M RAHMAN	PP, ASSAM
5	Bail Appln./1266/2021	RAJ DEORY AND ANR. Versus THE STATE OF ASSAM	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	PP, ASSAM
6	Bail Appln./1267/2021	AMAN RAI Versus THE STATE OF ASSAM	MR. H ROHMAN MR. P D NAIR MR G ALAM	PP, ASSAM
7	Bail Appln./1268/2021 B/O	SAMBARU NATH AND ANR Versus THE STATE OF ASSAM	MR. M BISWAS MR. B HALDAR MS M DAS	PP, ASSAM
8	Bail Appln./1270/2021 B/O	RAFIKUL HUSSAIN @ BABU Versus THE STATE OF ASSAM	MR. S K JAIN B ALI	PP, ASSAM
9	Bail Appln./1273/2021 B/O	SADULLA MIA @ SADULLA SHEIKH Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
10	Bail Appln./1275/2021 B/O	BANESWAR DAS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MRS. R RONGMEI MRS. S ISLAM	PP, ASSAM
<u>MOTION</u>				
11	AB/1545/2021 FIXED	TASLIMA SHEIKH Versus THE STATE OF ASSAM	MR C GOSWAMI	PP, ASSAM
12	AB/1654/2021	FORIJ YDDIN Versus THE STATE OF ASSAM	MRS. R RONGMEI MRS. S ISLAM	PP, ASSAM

13	AB/1657/2021 B/O	AMIT HARLALKA Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
14	AB/1658/2021 B/O	JAHIRUL ISLAM Versus THE STATE OF ASSAM	MR. S U AHMED MR A HAWARI	PP, ASSAM
15	AB/1663/2021	SAHADAT AHMED @ TIKLA @ SAHADAT ALI Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
16	AB/1666/2021 B/O	RAKIBUL ISLALM AND ANR. Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
BAIL HEARING (BA)				
17	Bail Appln./876/2021 B/O	MUSSADIQUE HUSSAIN Versus THE STATE OF ASSAM	MR. T DEURI J RABHA	PP, ASSAM
18	Bail Appln./1156/2021 FIXED	INTAJ ALI Versus THE STATE OF ASSAM	MR. M I HUSSAIN MR. S M RAHMAN	PP, ASSAM
BAIL HEARING				
19	AB/1183/2021	SOFOR ALI @ SABUR ALI Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN MR Z RAHMAN	PP, ASSAM
20	AB/1319/2021 FIXED	MD. KUDRAT ALI Versus THE STATE OF ASSAM	MR. P J SAIKIA MS M NIROLA	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 16

[CRIMINAL SINGLE BENCH

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH

ONLINE COURT PROCEEDING SERVICES

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/1286/2021 FIXED	UMESH DEKA AND 2 ORS. Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
BAIL HEARING (BA)				
2	Bail Appln./1152/2021 FIXED	MD. DIN ISLAM Versus THE STATE OF ASSAM	MR. M SAIKIA	PP, ASSAM
BAIL HEARING				
3	AB/871/2021 FIXED	NASIR UDDIN MONDAL Versus THE STATE OF ASSAM	MR. M I HUSSAIN MR. S M RAHMAN	PP, ASSAM
4	AB/1277/2021 FIXED	BABUL DEBNATH AND 8 ORS Versus THE STATE OF ASSAM	MR. A DUTTA MR B TAID	PP, ASSAM
5	AB/1511/2021 FIXED	REJAUL ISLAM Versus THE STATE OF ASSAM	MR. N UDDIN MR. M HOQUE	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 20

[CRIMINAL SINGLE BENCH]

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1019/2021	BAHARUL KHAN Versus THE STATE OF ASSAM	MR. J A AHMED MR. N HUSSAIN	PP, ASSAM
2	Bail Appln./1238/2021	KHARGESWAR RAJBONGSHI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA MR. J ALI	PP, ASSAM
3	Bail Appln./1242/2021	DHIRAJ BHUYAN Versus THE STATE OF ASSAM	MR. P P DAS MR. R AHMED MR B DEKA	PP, ASSAM
4	Bail Appln./1243/2021	MANJU MOHAN RABHA Versus THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
5	Bail Appln./1269/2021	LUKMAN HUSSAIN @ LOKMAN HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY	PP, ASSAM
6	Bail Appln./1276/2021	AHIYA ALOM AND ANR. Versus THE STATE OF ASSAM	MR M H AHMED MS. M SULTANA	PP, ASSAM
<u>MOTION</u>				
7	AB/1570/2021	PIYUSH SHARMA AND ANR Versus THE STATE OF ASSAM	MR. A RAHMAN MR N SARMA	PP, ASSAM
8	AB/1580/2021	HABIBUR RAHMAN Versus THE STATE OF ASSAM	MR B K SINGH	PP, ASSAM
9	AB/1587/2021	HABIZUR RAHMAN MOLLAH @ HAFIZUL MOLLAH AND 2 ORS Versus THE STATE OF ASSAM	MR. M A ISLAM MR J I MONDAL MS L DAS	PP, ASSAM
10	AB/1599/2021	GOPHUR ALI Versus THE STATE OF ASSAM	MRS N M SINGHA MS N KHATUN	PP, ASSAM
11	AB/1610/2021	NARAYAN DAS Versus THE STATE OF ASSAM	MR. A M BARBHUIYA	PP, ASSAM
12	AB/1615/2021	MD. BABUL ALI Versus STATE OF ASSAM	MR. A A R KARIM MR B ISLAM	PP, ASSAM

13	AB/1647/2021	DIBYAJYOTI KALITA Versus THE STATE OF ASSAM	MR H K SARMA	PP, ASSAM
14	AB/1656/2021 B/O	SADIK AHMED MAZUMDER @ PANNA UDDIN MAZUMDER Versus THE STATE OF ASSAM	MR. S C BISWAS MR. A H M R CHOUDHURY MR. N H LASKAR MR. P S BISWAS	
15	AB/1660/2021 B/O	HANIF ALI Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
16	AB/1661/2021	JAYANTA MADHAB DEKA AND 5 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR A HUSSAIN	PP, ASSAM
17	AB/1669/2021	ABDUL ROB BORBHUYAN AND 2 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI MR. R A CHOUDHURY	PP, ASSAM

BAIL HEARING (BA)

18	Bail Appln./1172/2021 FIXED	PAPU KAKOTI Versus THE STATE OF ASSAM	MR. D HUSSAIN MR. A S TAPADER C M DEKA MR M AHMED	PP, ASSAM
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BAIL HEARING

19	AB/1149/2021 FIXED	SUKUMAR DAS AND ANR Versus THE STATE OF ASSAM	MR M AHMED MR. A HUSSAIN	PP, ASSAM
20	AB/1244/2021 FIXED	KISHAN SINGHA Versus THE STATE OF ASSAM	MR. S BORTHAKUR MR. N HASAN MS. S KAKATI MR. A HASAN	PP, ASSAM
21	AB/1292/2021 FIXED	AHED ALI AND 6 ORS Versus THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS MS. J GHOSH L CHOUDHURY	PP, ASSAM
22	AB/1377/2021 FIXED	SORAB ALI AND 4 ORS Versus THE STATE OF ASSAM	MR. S M MOLLAH MR. D N AMIN	PP, ASSAM
23	AB/1403/2021 FIXED	SEKENDAR ALI AND ANR. Versus THE STATE OF ASSAM	MR. N ALAM R K MR. A RAHMAN	PP, ASSAM
24	AB/1436/2021 FIXED	SAYEDUL HOQUE AND 6 ORS Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
25	AB/1446/2021 FIXED	HAFIZUR RHMAN AND 2 ORS. Versus THE STATE OF ASSAM	MD. S ALOM MR. M S ALAM	PP, ASSAM

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